

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/3564/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 10 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2024/1991/E, dtd. 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 18.04.2024 and 19.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2024 till the morning of 22.04.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-128/2007/3565/A, dated , 10-04-2024

Copy to:

- ✓ The Project Manager, Gauhati High Court, Guwahati.

10/04/24
JT. REGISTRAR (VIGILANCE)
[Signature]